

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.03.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1137 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Nanubhai Nichhabhai Desai Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	Prakhar Tandon
2.	I.A. No. 1138 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Ahluwalia Contracts (India) Ltd. Vs. Jasmine Buildmart Pvt. Ltd.	Sunil Mund
3.	I.A. No. 1140 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Uttrakhand Power Corporation Ltd. Vs. Shyam Baba Developers & Builders Pvt. Ltd. & Anr.	Sonam Anand
4.	I.A. No. 1141 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Shri Harish Kumar Vs. Solitaire Indomedia Pvt. Ltd. & Anr.	Javed Khan
5.	I.A. No. 1139 of 2023 in Comp. App. (AT) No. __ of 2023	ATA Freight Line (India) Pvt. Ltd. Vs. Registrar of Companies, Mumbai & Ors.	Subhro Prokas Mukherjee

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By order
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Assistant Registrar